

ITEM NO.24

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4352/2025

BHUPENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 129648/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 129649/2025 - EXEMPTION FROM FILING O.T.

WITH

Crl.A. No. 4355/2025 (II)

IA No. 216288/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 216289/2025 - EXEMPTION FROM FILING O.T.

Date : 11-12-2025 These matters were called on for hearing today.

For Appellant(s) : Mrs. Nanita Sharma, AOR
 Mr. Vivek Sharma, Adv.
 Mr. Mahesh Chandra Tiwari, Adv.
 Mr. Rohit Kumar, Adv.
 Mr. Shailendra Singh, Adv.
 Ms. Sabnam Sultana, Adv.
 Mr. Rohit Kumar, Adv.

Mr. Ashish Kumar Upadhyay, AOR
 Ms. Maitri Goal, Adv.
 Mr. Anubhav Chaturvedi, Adv.
 Mr. Rittik Pandey, Adv.
 Mr. Sachin Kumar Verma, Adv.

For Respondent(s) :

Mr. Ashutosh Yadav, AOR
 Mr. Mayank Kumar Singh, Adv.
 Mr. Akash Singh, Adv.
 Mr. Gaurav Chaudhary, Adv.
 Ms. Smita Deo Singh, Adv.

Mr. Rajkumar, Adv.

Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. Nos. 4352 and 4355/2025

Sole respondent has already filed counter affidavit.

As per Office report, original records of the High Court and the Trial Court have not been received.

At this stage, it is submitted by learned counsel for the caveator that the record of the Trial Court was summoned in some other litigation between both the parties arising out of the same FIR i.e, in Criminal Appeal No. 1153-1155/2021 titled as Ramyash @ Lal Bahadur Vs. The State of Uttar Pradesh and Anr. etc. etc. and the same was disposed of on 23.04.2025. Registry to verify the same.

If the records is here with the Registry, place the same accordingly.

If not, issue reminder to the High Court for expediting the dispatch of the High Court and Trial Court records.

List again on 19.01.2026.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar